## HIGH COURT OF SIKKIM GANGTOK

No..../Confdl./HCS

Dated 02 07 2022

## **NOTIFICATION**

In continuation to notification no. 45/Confdl./HCS dated 8<sup>th</sup> October, 2021, it is notified that special vacation of the High Court of Sikkim is hereby extended w.e.f. 20<sup>th</sup> to 22<sup>nd</sup> July, 2022.

By Order,

Sd/-(K.W. Bhutia) REGISTRAR GENERAL

Memo No. V(41)Confdl./HCS/ 3099-\20

Dated: 02/07/2022

Copy to:

- 1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim and Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice, High Court of Sikkim.
- 2. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
- 3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 4. The Secretary General, Supreme Court of India, New Delhi 110 101.
- 5. Additional Chief Secretary-cum-Principal Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
- 6. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
- 7. Advocate General, Government of Sikkim, Gangtok.
- 8. Additional Advocate General, Government of Sikkim, Gangtok.
- 9. Registrar Generals, all High Courts.

- 10. Registrar (Judicial Service) and OSD to the Hon'ble, the Chief Justice, High Court of Sikkim.
- 11. Central Project Coordinator, High Court of Sikkim.
- 12. All District & Sessions Judges.
- 13. Legal Remembrancer-cum-Secretary, Law and Parliamentary Department, Government of Sikkim, Gangtok.
- 14. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
- 15. Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
- 16. All Chief Judicial Magistrates-cum-Sr. Civil Judges.
- 17. All Civil Judges-cum-Judicial Magistrates.
- 18. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts).
- 19. President, High Court Bar Association, Gangtok.
- 20. President, Namchi Bar Association, Namchi.
- 21. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
- 22. All Section In-charge, High Court of Sikkim, Gangtok.
- 23. Notice Board.
- 24. Guard file; and
- 25. File.

REGISTRAR